

DIVISION BENCH  
COURT - II

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/564(KB)2017  
IA(I.B.C)/484(KB)2024,  
IA(I.B.C)/451(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MELGIRI ENTERPRISES VS SCOPE VINCOM INDUSTRIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Amandeep Singh, Adv. ]  
Ms. Zeenat Shabab, Adv. ]  
Mr. Sagar Chourasia, Adv. ]  
Mr. Sudarshan Kr. Agarwal, Adv. ]  
Mr. Shyamal Kr. Bhattacharya, Adv. ] Liq-in-person  
  
Mr. Nirmalya Dasgupta, Adv. ] For the Suspended Board  
Mr. Rakendu Lal Mitra, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **21.05.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)